

SECTION-II-B
IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NOS. 8783 OF 2015
AND 1808 OF 2016

WITH
PRAYER FOR INTERIM RELIEF

WITH
CRIMINAL MISCELLANEOUS PETITION NOS. 3994 AND 18548 OF 2016
(Applications for permission to place on record additional documents and clarification and modification of court's order dated 30.06.2016)

RAJDEEP SINGH & ANR. ETC. ...PETITIONERS
VERSUS
MANVEEN KAUR ETC. ...RESPONDENTS

OFFICE REPORT

The matter above mentioned were listed before the Hon'ble Court on 28.10.2016, when the Court was pleased to pass the following Order:-

"In view of the letter circulated by learned counsel for the petitioners seeking adjournment for four weeks, the matters are adjourned for four weeks."

SLP(Crl.) No. 8783 of 2015

It is submitted that Mr. T.L. Garg, Counsel for the Petitioner has not filed rejoinder affidavit.

The Counsel for the Petitioner has on 07.11.2016 filed an application for clarification/modification of Court's order dated 28.10.2016 and the same has been registered as Criminal Miscellaneous Petition no. 18548 of 2016 and copy of the same has been placed alongwith Paper books.

The amount of Rs. 9,80,000/- deposited by the Counsel for the Petitioners has been invested in interest bearing Fixed Deposit for a period of six months and the same is due to mature on 13.01.2017.

The instant matter is an after notice matter and Mr. Jagjit Singh Chhabra, Advocate has filed Vakalatnama/appearance and counter affidavit on behalf of the sole respondent. Copy of the counter affidavit has been included in the Paper Books.

SLP(Crl.) No. 1808 of 2016

It is submitted that instant matter is an after notice matter and there are two respondents, who are represented through Mr. T.L. Garg, Advocate, but counter affidavit has not been filed.

Service of notice is complete in both the matters.

The matters above mentioned are listed before the Hon'ble Court with this office report.

Dated this the 24th day of November, 2016.

ASSISTANT REGISTRAR

Copy to:

Mr. T.L. Garg, Advocate

Mr. Jagjit Singh Chhabra, Advocate

ASSISTANT REGISTRAR

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